

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (CrI.) No(s). 10090/2016

(Arising out of impugned final judgment and order dated 16-11-2016 in CN No. 9023/2016 passed by the High Court Of Judicature At Allahabad)

ARVIND KUMAR & ANR.

Petitioner(s)

VERSUS

SANTOSH KUMAR VERMA & ANR.

Respondent(s)

(and IA No.107930/2017-PERMISSION TO FILE ADDITIONAL DOCUMENTS and IA No.107932/2017-EXEMPTION FROM FILING O.T. )

Date : 08-10-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI  
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Mr. Amit Yadav, Adv.  
Mr. Nilakanta Nayak, Adv.  
Mr. Kaushal Narayan Mishra, Adv.  
Mr. Shishir Deshpande, AOR

For Respondent(s) Mr. Vijay Kumar Ravi, Adv.  
Mrs. Suresh Kumari, Adv.  
Mr. Rameshwar Prasad Goyal, AOR  
  
Mr. Vishnu Shankar Jain, AOR  
Ms. Marbiang N. Khongwir, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List the matter on 22.10.2021, as prayed.

(POOJA SHARMA)  
SENIOR PERSONAL ASSISTANT

(SUNIL KUMAR RAJVANSHI)  
BRANCH OFFICER